

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-1
IB-1004(ND)/2020

IN THE MATTER OF:

High Wings Solutions Private Limited.

....APPELLANT

SECTION

U/s 59

Order delivered on 19.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit Sharma,
Advs.

ORDER

The counsel for the Liquidator is present. AROC is present. She is directed to file report or make oral submissions in relation to the compliances with regard to the application filed under Section 59.

List the matter on 6th November 2020.

-sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)